

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 06.07.2015

CP No. 291/00016/2015 (OA No. 315/2010)

Mr. P.N. Jatti, counsel for petitioner.

Learned counsel for the petitioner seeks permission to withdraw the present Contempt Petition. Permission granted. Accordingly, the Contempt Petition is dismissed a withdrawn.

(MRS. RANJANA CHOWDHARY) (JUSTICE HARUN-UL-RASHID)
ADMINISTRATIVE MEMBER JUDICIAL MEMBER

Kumawat